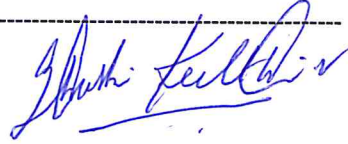


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 229/15	TP 31/17	For Hearing	433 ( e )	State Bank of Trav ancure Vs. Cranes Software International ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SHASHI KEERTHI S.v 9900843474	(For petitioner)	

Counsel for petitioner is present. She requested time to move an application for substitution of State Bank of India in the place of State Bank of Travancore as the petitioner Bank is merged with the State Bank of India.

List it on 16.10.2017 finally.

  
MEMBER (J)

  
MEMBER (T)